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RAJYA SABHA

Friday, the 17th February, 1961/the 28th Magha, 1882 (Saka)

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

REPORT OF THE JOINT COMMIT-TEE OF THE HOUSES ON THE MATERNITY BENEFIT BILL, 1960

SHRI KHANDUBHAI K. DESAI (Gujarat): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to regulate the employment of women in certain establishments for certain periods before and after childbirth and to provide for payment of maternity benefit to them.

LEAVE OF ABSENCE TO SHRIMATI RUKMANI BAI

MR. DEPUTY CHAIRMAN: I have to inform Members that the following letter dated February 11, 1961 has been received from Shrimati Rukmani Bai:--

"I humbly submit that due to protracted illness I have become I am unable to very weak and undertake a journey. I shall not. therefore, be in a position to attend the current Session commencing in the month of February. 1 request you to kindly grant me leave."

Is it the pleasure of the House that leave be granted to Shrimati Rukmani Bai for remaining absent from all meetings of the House during the current Session?

(No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted. 969 R.S.—1.

STATEMENT REGOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENT-ARY AFFAIRS (SHRI SATYA NARAYAN SINHA): With your permission, Sir, I rise to announce that Government business in this House for the week commencing 20th February, 1961 will consist of-

- (1) Further discussion of the Motion of Thanks to the President for his Address.
- (2) General Discussion of way Budget for 1961-62.
- (3) Further consideration passing of the Delhi Shops and Establishments (Amendment) Bill, 1960.
- (4) Consideration and passing of the following Bills as passed by Lok Sabha-
 - (i) The Industrial Employment (Standing Orders) Amendment Bill, 1960.
 - (ii) The Motor Transport Workers Bill, 1960.
 - (iii) The Telegraph Laws (Amendment) Bill, 1960.

MOTION OF THANKS ON PRESI-DENT'S ADDRESS-continued

Μ. GOVINDA (Mysore): Mr. Deputy Chairman, Sir, when the House rose last evening, I was offering remarks on the Congo. I have just a few words more to say on that subject before I leave it.

Sir, if the Congo has to be put on its feet, on the road to democracy, and if the U.N. has to rehabilitate itself in its lost prestige, it is necessary for the U.N. to take these measures;

- (1) To clear the Congo of all Belgian adventurers and other foreign adventurers;
 - 2) To release political all prisoners;